

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.223 – IA 684 of 2022
Item No.224- IA 688 of 2022
In
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited
V/s

Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 18/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nandish Chudgar Adv.
For the Respondent : Mrs. Natasha D Shah Adv.

ORDER

Learned counsel for the applicant appeared. Learned counsel for the respondent also appeared and sought time to file reply.

List the matter on 08.11.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)